

**OFFICE OF DISTRICT & SESSIONS JUDGE (HQs) : DELHI**

**ORDER**

In partial modification of this office order No.839/30269-294/Bail Power/Gaz/2019 dated 30.03.2019, **Ms. Pinki, Addl. Sessions Judge (Central)** is hereby authorized to hear and dispose of bail/urgent applications in place of Sh. Prashant Kumar, the then Addl. Sessions Judge (Central), w.e.f. 23.04.2019.

  
(TALWANT SINGH)


District & Sessions Judge (HQs)  
Delhi

No. 1007/38029-053 /Bail/Power/Gaz/2019 Dated 22 APR 2019

Copy forwarded for information & necessary action to:-

**Sub:- Bail Roster**

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Officers concerned.
3. Ms. Neelofer Abida Perveen, Spl. Judge (NDPS) (Central)/1st Link Officer, Tis Hazari Courts, Delhi.
4. Sh. Satish Kumar, Spl. Judge (FTC) (Central)/IInd Link Officer, Tis Hazari Courts, Delhi.
5. Sh. Prashant Kumar, Add. District Judge (Central) Tis Hazari Courts, Delhi.
6. The Sr. AO(J)/AO(J)/In-charge, Filing Section & Admn. Branch (I,II&III), General Branch (Central) Facilitation Centre, Lock-up, Tis Hazari Courts, Delhi.
7. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
8. The Public Prosecutor, Delhi.
9. The Reader & PS to the undersigned.
10. The Website Committee (Hindi & English) Tis Hazari Courts, Delhi.
11. The Secretary. Bar Association, all Court Complexes, Delhi/New Delhi.
12. For uploading on LAYERS.

  
District & Sessions Judge (HQs)  
Delhi